THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 22nd May, 2023

No. HCM/I-4/76-Estt(IX)/Pt./

It is hereby notified to all the

learned members of the Bar and litigants that because of the shortening of curfew relaxation period for 22.05.2023 *vide* Order dated 22.05.2023 of the respective Additional District Magistrates of Imphal East and Imphal West, the Division Bench matters published in the cause list dated 22.05.2023 will be rescheduled as follows:

SI. No.	Bench	Date already fixed	Rescheduled date
1.	Division Bench No. I	22.05.2023	06.06.2023
2.	Division Bench No. II	22.05.2023	25, 26, 29, 30, 31 of May, 2023 & 2, 5 of June, 2023

Sd/-

[OJESH MUTUM] REGISTRAR (JUDL.) HIGH COURT OF MANIPUR

Endt. No. HCM/I-4/76-Estt(IX)/Pt./10669-88. Copy to:

Imphal, the 22nd May, 2023

1. The Principal Secretary, Hon'ble The Acting Chief Justice, High Court of Manipur.

The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
 The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.

4. The Registrar (Judl), High Court of Manipur.

5. The Registrar (Vigilance)/(Admn.), High Court of Manipur.

6. The Government Advocates, Government of Manipur.

7. The Deputy Solicitor General of India, High Court of Manipur.

8. The President, High Court Bar Association of Manipur.

9. The President, AMBA, Manipur.

10. The Joint Director, Manipur Judicial Academy.

- 11. The Joint Registrar (Judl./CPC/Admn. PM&P), High Court of Manipur.
- 12. The Deputy Registrar (Judl. /ACs & P/Admn.), High Court of Manipur.
- 13. All the Assistant Registrars / Court Managers High Court of Manipur.
- 14. The Librarian-cum-Research Officer, High Court of Manipur.

15. The System Analyst, High Court of Manipur.

For uploading the same on official website.

- 16. The Computer Programmer, High Court of Manipur.
- 17. All the Supdt. /Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
- 18. All the Court Masters, High Court of Manipur.
- 19. All the System Officers, High Court of Manipur.

20. The Notice Board/Order Book.

23/03/03

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR